

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 290 OF 2025

IN THE MATTER OF:

Hemant Singh Gonia & Ors.

.....PETITIONER

VERSUS

State of Uttarakhand & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 09.07.2025)

Hemant Singh Gonia & Ors.

.....PETITIONER

VERSUS

1. State of Uttarakhand

Through Principal Secretary, Environment Department,
Government of Uttarakhand,

Forest Research Institute, Indian Military Academy,
Dehradun, Uttarakhand 248001

Email: secy-env-ua@nic.in/ moef.ddn@gmail.com

Respondent No.1

2. District Magistrate, Nainital

District Court Tallital, Tallital, Nainital, Uttarakhand 263002

Email: dm-nai-ua@nic.in

Respondent No.2

3. Nagar Palika Parishad, Bhowali

Through its Executive Officer

Malli Bazaar Road, Bhowali, Sukha, Uttarakhand 263132

Email: eonagarpalikabhowali@gmail.com

Respondent No.3

4. Uttarakhand Pollution Control Board

Through its Member Secretary,

Gaura Devi Bhawan, 46 B IT Park,

Sahastradhara, Dehradun, Uttarakhand 248001

Email: msukpcb@yahoo.com

Respondent No.4